

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.555 of 2020

IN THE MATTER OF:

Anuj Khanna

...Appellant

Versus

Wishwa Naveen Traders & Anr.

...Respondents

For Appellant: None

For Respondents: Shri Kunal Kher, Advocate (R-1)

O R D E R
(Virtual Mode)

10.09.2020 Counsel for Respondent No.1 seeks time. Counsel for Appellant does not object.

 List the Appeal 'for admission (after Notice) hearing' on 5th October, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Dr. Ashok Kumar Mishra)
Member (Technical)

/rs/md